

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No. 1595/93

New Delhi this the 9th day of December, 1998

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

(8)

Mahinder Singh
S/O Late Jaimal Singh
R/O WZ 405/B, Janak Puri
Hari Nagar, Clock Tower,
New Delhi and employed as
Senior Scientific Assistant
in the office of Drugs Controller,
Delhi Admn. Delhi, 15-Sham Nath
Marg, Delhi-54.

.. Applicant

(By Advocate Shri D.R. Gupta)

Vs.

1. Secretary,
U.P.S.C.
Dholpur House,
Shahajan Road, New Delhi.
2. Lt. Governor,
Govt. of NCT of Delhi,
Raj Niwas Marg, Delhi.
3. Secretary (Medical)
Department of M&PH,
Delhi Admn. 5 Sham Nath Marg,
Delhi.
4. Sh. A. Nithiya Nathan
R/O 15, Nandini Nitayam,
Ganga Man Temple, Jalhalli,
Post Bangalore-560013.

.. Respondents

(None for the respondents)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri D.R. Gupta, learned counsel for the applicant submits that this O.A. has become infructuous as the person against whom the selection was challenged has not subsequently joined the post. In the circumstances, learned counsel seeks permission to withdraw the O.A.

2. In the above circumstances, OA is dismissed as withdrawn.

No costs.

Sahu

(N. Sahu)
Member (A)

Lakshmi

(Smt. Lakshmi Swaminathan)
Member (J)

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